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O.A. No.25/10

17.8.2011

For Applicant: Sri Praveen Kumar

For Respondents: Sri S. Verma

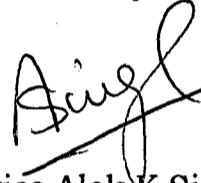
It has already been noted on 21.4.2011 that the O.A. was filed seeking revision of pensionary benefits of the applicant after reconsidering his case for promotion after expunction of adverse remarks of his ACR by the competent authority. The applicant's case was taken up before the review DPC to consider his candidature for the relevant years taking into account the expunged remarks of his ACR for the period ending 31.3.1998. But somehow the DPC could not recommend the name of the applicant for promotion to Group -A (IRTS).

Learned counsel for the applicant fairly concedes that this O.A. has become infructuous.

In view of the above, this O.A. stands finally disposed of accordingly. No order as to costs.



(S.P. Singh)  
M(A)

 17.8.11  
Singh

(Justice Alok K Singh)  
M(J)

Girish/-

*Copy of Order  
Dated 17-8-2011  
Polybind  
17-8-2011*